

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. GIRIDHARA RAO

COUNSEL FOR

PETITIONER

Sharanya

SHARANYA VAIDYANATHAN

A. Sella Visalakshi

Counsel for ^{Respondent} ~~Petitioner~~

A. Sella Visalakshi

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions stating that the respondent has to verify the accounts in relation to the claim. Time extended at request. Put up on 05.10.2017 at 10.30 A.M.

—SK—
K Anantha Padmanabha Swamy
Member (Judicial)

bc